

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

STARRED

QUESTIONS & ANSWERS

Wednesday, the 16th April, 2008.

Ranikor Civil Sub-Division

Shri M. M. DANGGO

Shri H. S. LYGDOH,
[Deputy Chief Minister in-charge,
Home(Police)]

***9. Will the Chief Minister be pleased to state :-**

(a) Whether it is a fact that the people of Ranikor Area, in the West Khasi Hills District demanded for creation of Ranikor Civil Sub-Division with its Headquarter at Ranikor?

(a) Yes, Sir.

(b) If so, the steps taken by the Government to fulfill the demands of the people?

(b) Sir, the matter of creation of Civil Sub-Divisions has been examined by a Task Force set up for the purpose. The Task Force has not recommended creation of any new District and Sub-Division.

Members of the State Planning Board

Shri M. M. DANGGO

Dr. DONKUPAR ROY
(Chief Minister in-charge, Planning)

*10. Will the Minister in-charge, Planning be pleased to state :-

(a) The names of the members of the State Planning Board of Meghalaya- both Official and Non-Official?

(a) As of now, the State Planning Board has not been reconstituted so far.

(b) The background of the Non-Official Members?

(b) Does not arise in view of reply at (a) above.

Boundary Dispute Assam-Meghalaya Borders

Shri M. M. DANGGO

Shri H. S. LYNGDOH,
(Deputy Chief Minister)

*11. Will the Chief Minister be pleased to state the steps being taken by the Government to solve the boundary dispute between Assam and Meghalaya permanently?

Sir, the Government will take all possible steps for finding an amicable solution to solve the boundary dispute between Assam and Meghalaya.

Construction of Tourist Spots

Shri M. M. DANGGO

Shri C. SANGMA
(Minister in-charge, Tourism)

*12. Will the Minister in-charge, Tourism be pleased to state :-

(a) The number of Tourist Spots proposed to be constructed by the Government in the State?

(a) Sir, so far 69(sixty nine) Tourist Spots have been identified by Tourism Department for Development.

(b) The criteria for site selection of such Tourist Spots in the State?

(b) Sir, Tourist Spots are selected based on the Potential of the Spot for attracting visitors, the suitability and feasibility for further development and also on availability of funds for taking up works.

(c) Whether the Department contemplates to set up such Tourist spots at Ranikor in the near future?

(c) Yes, Sir. A project for construction of a Tourist Lodge at Ranikor and creation of water sports facilities on Ranikor River are being taken up.

Share of the Royalty

Shri M. M. DANGGO

**Shri DONKUPAR MASSAR
(Minister in-charge, Mining and Geology)**

***13. Will the Minister in-charge, Mining & Geology be pleased to state :-**

(a) Whether the Autonomous District Councils of the State are entitled to get the share of the royalty collected by the Department from Coal/major minerals?

(a) Yes, Sir.

(b) If the reply to (a) above is in the affirmative, the percentage of share of the royalty entitled to the Autonomous District Councils?

(b)

(1) Coal	-	25%
(2) Other Major minerals	-	60%

(c) Whether any agreement had been entered into between the Government & the Autonomous District Councils in regard to (b) above?

(c) No, Sir. The percentage of share of royalty is as per Order of the Governor of Meghalaya dated 14.2.1995 for Coal and as per letter No. TAD/R/81/52, dated 26.9.1956 of the Government of Assam as adapted by the State Government of Meghalaya for other minerals.
